

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 681/Confdl./2018
II-15-48/2001(Pt.-III)

Bilaspur dated the 23/05/2018

Copy of Advertisement dated 02.05.2018 issued by the Registrar General, High Court of Judicature at Allahabad is enclosed herewith regarding Direct Recruitment to the Uttar Pradesh Higher Judicial Service - 2018 for information of the candidates concerned.


(Rajani Dubey)
I/c. Registrar General

Encl: As above

**HIGH COURT OF JUDICATURE AT ALLAHABAD
DIRECT RECRUITMENT TO THE UTTAR PRADESH HIGHER JUDICIAL
SERVICE -2018
Advertisement**

Applications for Direct Recruitment against 37 vacancies (SC-07, OBC-09 and Unreserved-21) and 11 unfilled vacancies of reserved category of the recruitment year 2009 (SC-07, ST-01, OBC-03 in pursuance of the directions of Hon'ble Supreme Court in Civil Appeal Nos. 1956-1957 of 2015-Nawal Kishore Mishra & Others Vs. High Court of Judicature at Allahabad through its Registrar General & Ors. Etc.) of the Uttar Pradesh Higher Judicial Service in the Pay Scale of Rs. 51550-1230-58930-1380-63070 are invited from Advocates having not less than 7 years standing as on the last date fixed for the submission of application forms, who must have attained the age of 35 years and must not have attained the age of 45 years as on 01.01.2019, i.e. the candidate must have been born on or after 02.01.1974 and not later than 01.01.1984.

Age limit shall be higher by 3 years in case of SC/ST/OBC candidates belonging to the State of U. P. only. There shall be 20% horizontal reservation for women belonging to State of U.P. only. (Reservation for SC/ST/OBC categories and Women will be applicable for the candidates belonging to State of U.P. only).

The application shall be filled on-line (www.allahabadhighcourt.in) from 15th May, 2018 to 14th June, 2018 till 23:59 hours after which the link will be disabled. Applications received through any other mode will not be accepted. The hard copy of the On-line submitted application form may be downloaded/printed upto 20th June, 2018 till 23:59 hours.

A Preliminary Examination (Objective Type) will be held on 29th July, 2018 (Sunday) at Allahabad and only those candidates shall be called to appear in the Main Written Examination who secure 45% or more marks in the Preliminary Examination, provided that candidates not more than 20 times the number of vacancies category-wise i.e. separately for General, Scheduled Castes, Scheduled Tribes and Other Backward Classes shall be admitted to the Main Written Examination.

In addition to submission of on-line application, the downloaded hard copy of the application form along with required documents as mentioned in the instructions are to be submitted as follows :

- (i) The Advocates practising within the State of U.P.- Before the District & Sessions Judge of the District or the Registrar General, High Court Allahabad, Senior Registrar, Lucknow Bench, Lucknow, as the case may be after obtaining requisite forwarding on or before 30th June, 2018.
- (ii) The Advocates practising outside the State of U.P. - The candidates shall obtain requisite forwarding by the District and Sessions Judge of the District/Registrar General/Registrar of the High Courts/Secretary General of the Supreme Court as the case may be. Duly filled in and forwarded application forms are to be sent directly by the candidate through Registered/Speed Post to the Registrar (Selection & Appointment) High Court of Judicature at Allahabad so as to reach on or before 30th June, 2018.

The eligibility criteria/application form, detailed instructions for the candidates, syllabus and other details are available on the official website of High Court, Allahabad (www.allahabadhighcourt.in). Examination Fee for General/OBC candidates is Rs.1000/-, Rs.750/- for S.C./S.T. candidates belonging to State of U.P. only and Rs.1000/- for all the candidates belonging to States other than U.P.

Note-1: The vacancies of recruitment year 2018, so advertised, are likely to vary (increase or decrease) in view of final outcome of petitions pending in Hon'ble Courts related to Direct Recruitment to UPHJS-2016.

Note-2: No application regarding inspection of answer scripts of Preliminary and Main Written Examination, shall be entertained after one year from the date of declaration of final result of that recruitment year.

Note-3: Prosecuting Officers/Assistant Prosecuting Officers are treated to be an Advocate and are eligible as per the Judgement of Hon'ble Supreme Court in Civil Appeal No.561 of 2013- Deepak Agarwal Vs. Keshav Kaushik & Others.

Note-4: The candidates are advised to carefully fill in the application form before submitting the same finally. No change/correction is permitted after submission of the application i.e. after clicking on 'SUBMIT' button and no application for correction in online submitted application will be entertained at any stage, after submission.

Note-5: The candidates will be issued admit card online which will be made available only on the official website for downloading at the appropriate time. No admit card will be sent by post.

Note-6: The candidates are also advised to read the Advertisement, How to apply and Instructions very carefully before filling the application forms and to visit the official website of this Court for further information.


REGISTRAR GENERAL
02/05/12